

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
The 10th August, 2015

No. 159 A: In exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the High Court are pleased to confer the powers of Judicial Magistrate 1st class upon the Judicial officers of the rank of Civil Judge (Senior Division) named in Column no. 02 at their respective places of posting shown in Column no. 03 of the table:

Sl. No.	Name of the officer with designation and present place of posting	New place of posting
01.	02.	03.
01	Sri Amresh Kumar, Civil Judge (Senior Division), Dumka	Dumka
02	Sri Yogesh Kumar, Civil Judge (Senior Division), Giridih	Giridih
03	Sri Shwayambhu, Civil Judge (Senior Division), Giridih	Giridih
04	Sri Ajay Kumar Singh, Civil Judge (Senior Division), Deoghar	Deoghar
05	Sri Rajeev Ranjan, Civil Judge (Senior Division) [under orders of transfer to Dhanbad]	Dhanbad
06.	Sri Rajesh Sinha, Civil Judge (Senior Division), Giridih	Giridih
07.	Sri Debashish Mohapatra, Civil Judge (Senior Division) [under orders of transfer to Ranchi]	Ranchi
08.	Sri Vishal Srivastava, Civil Judge (Senior Division) [under orders of transfer to Chaibasa]	Chaibasa
09.	Sri Tarun Kumar, Civil Judge (Senior Division) [under orders of transfer to Bermo at Tenughat]	Bermo at Tenughat (Bokaro)
10.	Sri Gati Krishna Tiwary, Civil Judge (Senior Division), Jamshedpur	Jamshedpur
11.	Mrs. Garima Mishra, Civil Judge (Senior Division), Hazaribagh	Hazaribagh
12.	Sri Onkar Nath Choudhary, Civil Judge (Senior Division) [under orders of transfer to Hazaribagh]	Hazaribagh
13.	Sri Raj Kumar Mishra, Civil Judge (Senior Division), Ranchi	Ranchi
14.	Sri Dinesh Kumar, Civil Judge (Senior Division) (under orders of transfer to Hazaribagh)	Hazaribagh
15.	Sri Dinesh Kumar Mishra, Civil Judge (Senior Division), Dhanbad	Dhanbad
16.	Sri Madhuresh Kumar Verma, Civil Judge (Senior Division), Daltonganj	Daltonganj
17.	Sri Akhilesh Kumar, Civil Judge (Senior Division), Hazaribagh	Hazaribagh
18.	Sri Prabhat Kumar Sharma, Civil Judge (Senior Division), Deoghar	Deoghar
19.	Sri Ravi Shankar Mishra, Civil Judge (Senior Division), Hazaribagh	Hazaribagh
20.	Sri Anil Kumar No. 2, Civil Judge (Senior Division), Jamshedpur	Jamshedpur
21.	Sri Niraj Kumar Vishwakarma, Civil Judge (Senior Division) [under orders of transfer to Ranchi]	Ranchi

Further, the concerned Principal District and Sessions Judges including Judicial Commissioner, Ranchi are hereby directed to use their own discretionary powers in distributing judicial works amongst aforesaid officers.

By Order of the Court,
Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____/Apptt

Dated Ranchi the **August, 2015**

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

A
10.08.2015

Memo No. 7162-7181 /Apptt.

Dated Ranchi the 10th August, 2015

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) /c/ the Registrar (Administration) /c/ the Registrar (Establishment) / the I/c P.P.S. to the Hon'ble the Chief Justice / the CPC /c& /c NIC Cellof High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges including the Judicial Commissioner, Ranchi for information and (**communication to the Officers concerned**)

(.)- for PDJs & JC, Ranchi


10.08.2015
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 11th AUGUST, 2015

No. 160 A: The Court has been pleased to designate the Court of Sri Sudhanshu Kumar Shashi, Under Orders of Transfer as District & Additional Sessions Judge, Dhanbad as the Fast Track Court for dealing with the matter relating to offences against women in the Judgeship of Dhanbad in addition to earlier notified Fast Track Courts.

By order of the Court,

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. 7353-7355 /Apptt.

Dated Ranchi the 11th August, 2015

Copy forwarded to the Principal District & Sessions Judge, Dhanbad/ Sri Sudhanshu Kumar Shashi, Under Orders of Transfer as District & Additional Sessions Judge, Dhanbad for information and needful/ In charge NIC Cell, High Court of Jharkhand, Ranchi for uploading the aforesaid Notification on the website of the Court immediately.


11.08.2015
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 11th AUGUST, 2015

No. 161 /A: Hon'ble the Chief Justice has been pleased to appoint Sri Kishore Kumar Srivastava, Principal District & Sessions Judge, Palamau as Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi.

This order comes into force with immediate effect.

By order of the Court,
Sd/-Anil Kumar Choudhary
Registrar General

Memo.No...../Apptt. dated Ranchi, the 11th August, 2015
XXII (53)/1/2010

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/-Anil Kumar Choudhary
Registrar General

Memo.No. 7357-7415 /Apptt. dated Ranchi, the 11th August, 2015
XXII (53)/1/2010

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary to the Government, Law (Judicial) Department, Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Director, Judicial Academy Jharkhand, Ranchi / the Principal District & Sessions Judge, Palamau at Daltonganj/ the Registrar (Establishment), the Registrar (Vigilance) I/c, the Registrar (Administration) I/c, the P.P.S. I/c to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project, I/c NIC Cell, All the Joint Registrars (Judicial & Non-Judicial), All the Deputy Registrars, All the Assistant Registrars, Incharge Court Masters' Section, In-charge P.As' Section, All the Section Officers, Stamp Reporter, Oath CommissionerHigh Court of Jharkhand, Ranchi, the Treasury Officer, Doranda Treasury, Doranda, Ranchi and Sri Kishore Kumar Srivastava, Principal District & Sessions Judge, Palamau, for information and needful.


11.08.2015
Registrar General